

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 261 of 2013 &
I.A. No. 37, 128 & 227 of 2014

Dated : 22nd August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Maharashtra State Electricity Distribution
Company Ltd.

..... Appellant(s)

Versus

Central Electricity Regulatory
Commission & Anr.

..... Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Nanda, Sr. Adv.
Ms. Rameeza Hakeem
Mr. Ravi Prakash
Ms. Puja Priyadarshini

Counsel for the Respondent (s): Mr. K.S. Dhingra for R.1
Mr. M.G. Ramachandran
Ms. Anushree Bardhan

Mr. Anand K. Ganesan for R.4

ORDER

Mr. Atul Nanda, the learned Senior Counsel for the Appellant has finished his arguments.

Post the matter for the reply submissions on **05.09.2014.**

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson